

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

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The Director,  
LNJN, National Institute of Criminology and Forensic Sciences,  
Ministry of Home Affairs, Govt. of India,  
Outer Ring Road, Sector-3, Rohini, Delhi-110085.

No: 8673 /GSDated: 12.04.2021

**Sub: Nomination for training courses scheduled during April to June 2021 with  
National Institute of Criminal and Forensic Sciences, Rohini, Delhi.**

Ref: Your letter dated 10.03.2021.

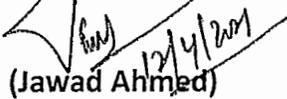
Sir,

On the subject cited above, I am desired to intimate you that the following Judicial Officers have been nominated for the training courses as stated against each:

S. No.	Course Name	Course dates	Judicial Officers nominated S/Shri
1.	Course on Crime against Women and Children.	5-9 April 2021 (5 days)	Already in Session.
2.	Course on Cyber Forensics.	12-16 April 2021 (5 days)	i. Khurshid-ul-Islam, Sub Judge Handwara. ii. Rajeev Kumar Tadyal, Sub Judge, Kupwara.
3.	Course on Scientific Investigation of Crime involving Firearms.	26-29 April 2021 (4 days)	i. Deepak Sethi, PDJ Leh. ii. Mohd. Ashraf Bhat, 2 <sup>nd</sup> ADJ Srinagar.
4.	Course on Applications of Criminology in Analysis of Modern Trends in Crime.	26-30 April 2021 (5 days)	i. Ritesh Kumar Dubey, Addl. D&S Judge, Anti-Corruption Jammu. ii. Abdul Nasir, Addl. District Judge (Bank Cases) Srinagar.
5.	Course on advancing Justice through DNA Technology.	03-06 May 2021 (4 days)	i. Spalzes Angmo, CJM Leh. ii. Moneer Ahmad, 2 <sup>nd</sup> Addl. Munsiff Srinagar.
6.	Course on Network Security & Forensics.	3-7 May 2021 (5 days) Offline Mode	i. Manzoor Ahmad Zargar, Sub Judge/CJM Kulgam. ii. Sandeep Singh Sen, Munsiff Katra.
7.	Course on Victimology and Victim Justice.	10-12 May 2021 (3 days)	i. Javed Rana, Special Mobile Magistrate Trehgam. ii. Chemit Yurgyal, Munsiff Khaltisi.
8.	Course on Mobile Forensics.	11-12 May 2021 (2 days)	i. Jahangir Ahmad Bakshi, Spl. M. Magistrate, Budgam. ii. Jeevan Kumar, 2 <sup>nd</sup> Addl. Munsiff Jammu.
9.	Course on Document Examination (including electronic Documents) for Criminal Justice Functionaries.	17-21 May, 2021 (5 days)	i. Sandeep Kour, CJM Kathua. ii. Junaid Imtiaz Mir, Munsiff Pampore.
10.	Course on Management of Criminal Behaviour.	31 May -04 June 2021 (05 days)	i. Raj Kumar, Sub Judge, Railway Magistrate, Jammu. ii. Mohammad Ishtiyaq Alam Baba, Munsiff Chadoora.
11.	Course on Criminology and Forensic Science.	31 May to 11 June, 2021 (10 days)	i. Khem Raj Sharma, Special Mobile Magistrate (Passenger Tax) Jammu. ii. Easer-ul-Nabi, Munsiff Dangiwachha.
12.	Course on Drug Law Enforcement, Forensic Science and Financial	07-11 June 2021 (05 days)	i. Balbir Lal, P.O. Fast Track Court for POCSO cases Jammu. ii. Mohd. Ashraf Khan, 1 <sup>st</sup> ADJ Baramulla.

	Investigation.		
13.	Course on Digital Forensics using Open Source Tools.	28 June-09 July, 2021 (10 days)	i. Yash Pal Sharma, CJM Kishtwar. ii. Sayeem Qayoom, Munsiff Baramulla.

Yours faithfully,

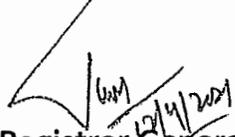
  
(Jawad Ahmed)  
Registrar General

No. 8674-8680/CrS

Dated: 12.04.2020

Copy to:

- 1). Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 2). Director, J&K Judicial Academy, Jammu.
- 3). CPC, e Courts, High Court of J&K, Jammu for information and with the request to upload the same on the official website of J&K, High Court for information of all concerned.
- 4). S/Shri \_\_\_\_\_ for information and n/a. Besides, this, a copy of communication of Director, LNJNI, National Institute of Criminology and Forensic Science, Govt. of India received by this Registry in this regard is also enclosed with the instant communication with the request to share the requisite details with the concerned quarter and remain in touch with them for confirmation of your nomination. The course will be conducted through online mode except for course at S.No. 6 which will be conducted in offline mode only if the situation due to Covid-19 improves.

  
Registrar General